

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ASSOTECH MILAN RESORTS PRIVATE LIMITED

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	ASSOTECH MILAN RESORTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	15/12/1999
3.	Authority under which corporate debtor is incorporated / registered	REGISTRAR OF COMPANIES-CUTTACK
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U55101OR1999PTC006006
5.	Address of the registered office and principal office (if any) of corporate debtor	7TH LANE, AMALAPADA ANGUL ORISSA, PIN- 759122 INDIA
6.	Insolvency commencement date in respect of corporate debtor	07.07.2022
7.	Estimated date of closure of insolvency resolution process	03.01.2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	SURESH CHANDRA PATTANAYAK IBBI REGD NO:IBBI/IPA-002/IP-N00759/2018-19/12384
9.	Address and e-mail of the interim resolution professional, as registered with the Board	SURESH CHANDRA PATTANAYAK GKV-38,GATI KRUSHNA VILLA,TANKAPANI ROAD,BHUBANESWAR,DIST:KHURDA,ODISHA,751018 mail id:suresh_pattanayak@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	SURESH CHANDRA PATTANAYAK 341,GROUND FLOOR,BJB NAGAR, BHUBANESWAR,DIST:KHURDA, ODISHA, PIN:751014 Mail id :assotechmilanresortcirp@gmail.com
11.	Last date for submission of claims	21.07.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address:.....N/A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the ASSOTECH MILAN RESORTS PRIVATE LIMITED on 07.07.2022.

The creditors of ASSOTECH MILAN RESORTS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 21.07.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



SURESH CHANDRA PATTANAYAK  
INTERIM RESOLUTION PROFESSIONAL  
IBBI REGD NO:IBBI/IPA-002/IP-N00759/2018-19/12384  
GKV-38,GATI KRUSHNA VILLA,  
TANKAPANI ROAD,BHUBANESWAR,  
DIST:KHURDA,ODISHA,751018  
Contact No:9861019554/7894412094  
Mail id:suresh\_pattanayak@yahoo.co.in



Bhubaneswar  
08-07-2022